

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-331(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.06.2018**

NAME OF THE PARTIES: Metrika Enterprises

v/s.

Marvel Realtors & Developers Pvt. Ltd.

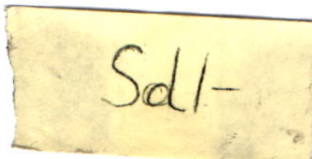
SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

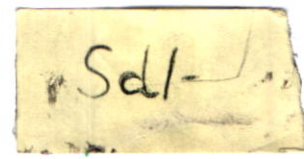
4. C.P. (IB)-331(MB/2018)

The counsel for the Applicant present. There is no representation from the side of the Respondent. The Applicant is directed to take out one more notice on the Respondent clearly indicating the date of hearing.

List this matter on 14.06.2018.



V. NALLASENAPATHY
Member (Technical)
Date ; 07.06.2018



BHASKARA PANTULA MOHAN
Member (Judicial)